

HARYANA VIDHAN SABHA

COMMITTEE ON ESTIMATES

2014-2015

FORTY THIRD REPORT

ON THE

BUDGET ESTIMATES

FOR 2013-2014

TOURISM DEPARTMENT



Presented to the House on $18 H_{\Lambda}$ March 2015

HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH

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COMPOSITION OF THE COMMITTEE ON ESTIMATES FOR THE YEAR (2014 2015)

Uupto 27th October 2014)

CHAIRPERSON

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1	Rao Dharam Pai MLA	Chairperson
MEMBE	RS	
2	Shri Balbir Pal Shah MLA	Member
З	Shri Anii Vij MLA	Member
4	Shri Raghubir Singh Tewatia MLA	Member
5	Shri Ajay Singh Chautala MLA	Member
e	Dr Bishan Lal Saini MLA	Member
7	Shri Jarnail Singh MLA	Member
8	Shri Zile Ram Sharma MLA	Member
ę	Shri Sher Singh Barshami MLA	Member
	(from 25th November, 2014)	
CHAIRP	ERSON	
1	Shri Krishan Lal Panwar MLA	Chairperson
MEMBE	रङ	
2	Shri Jagbir Singh Malik MLA	Member
3	Shri Ghanshyam Saraf MLA	Member
4	Prof Dinesh Kaushik MLA	Member
5		WIGHTEG
	Shri Om Parkash Barwa MLA	Member
e		
6 7	Dr Kamal Gupta MLA	Member
-	Dr Kamal Gupta MLA Shri Ghanshyam Dass MLA	Member Member
7	Dr Kamal Gupta MLA Shri Ghanshyam Dass MLA Shri Kehar Singh MLA	Member Member Member
7 8	Dr Kamal Gupta MLA Shri Ghanshyam Dass MLA Shri Kehar Singh MLA Shri Anoop Dhanak MLA	Member Member Member Member

2 Shri Balwant Singh Makkar Under Secretary

(v)

INTRODUCTION

1 I the Chairperson of the Committee on Estimates having been authorized by the Committee in this behalf signed this Report on the (i) Budget Estimates for the year 2013 2014 in respect of Tourism Department and (ii) Implementation of outstanding recommendations/ observations of the Committee

A brief summary of the recommendations/observations of the Committee is given in Appendix I and II in respect of Tourism Department and Implementation of outstanding recommendations/observations respectively. The summary is not exhaustive and for full recommendations or observations of the Committee reference be made to the main Report and the reports of previous years (for implementation) relating to the Departments concerned

3 The Committee undertook the unfinished work of the previous Committee and orally examined the representatives of the various departments where necessary A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat

4 The Committee are thankful to the Chief Secretary and other Financial Commissioners and Principal Secretaries/Secretaries/ representatives of the Departments who appeared before the Committee from time to time for their valuable assistance to the Committee

5 The Committee is also highly thankful and appreciates the working of the Secretary Under Secretary Branch Officials of the Haryana Vidhan Sabha Secretariat for their unstinted whole hearted co operation and assistance rendered by them

> KRISHAN LAL PANWAR Chairperson Committee on Estimates

The 3rd March 2015



Constitution of the Committee

The Committee on Estimates for the year 2014 2015 consisting of nine members was nominated by the Hon ble Speaker on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 25th February 2014 and notified vide Haryana Vidhan Sabha Secretariat Notification No EC I/2014 15/33 dated 5th May 2014 Rao Dharam Pal MLA a member of the Committee was nominated as Chairperson of the Committee by the Hon ble Speaker which worked upto 27th October 2014 till expiration of 12th Assembly Thereafter after the General Election of 13th Assembly a new Committee for the remaining period of the year 2014 2015 was nominated by the Hon ble Speaker on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 4th November 2014 and notified vide Haryana Vidhan Sabha Secretariat Notification No EC 11/2014 15/87 dated 25th November 2014 Shri Krishan Lal Panwar MLA a member of the Committee was nominated as Chairperson of the Committee by the Hon ble Speaker

Sittings

2 The present Committee held/fixed 15 meetings (at Chandigarh and outside Chandigarh) till the finalization of this Report and previous Committee which was constituted on 5th May 2014 held/fixed 26 meetings during its term

Implementations/Recommendations

3 The Committee scrutinized the replies received from the Government in connection with the outstanding recommendations/observations made in their reports for the year 1995 96 1996 97 1998 99 2000 01 2001 02 2003 04 2006 07 2007 08 2008 09 2010 11 and 2011 12 pertaining to Public Health Engineering Health Mines & Geology Tourism Excise & Taxation Environment Development & Panchayats Rural Development Industries & Commerce Welfare of SC s & BC s Tourism Excise & Taxation and Public Health Engineering Departments The observations of the Committee on the remaining recommendations/observations in respect of these reports are contained in Appendix II of this Report

Selection of Departments

4 The Committee selected the following Departments with a view to scrutinize their Budget Estimates for the year 2014 2015 on 14 5 2014

- 1 Tourism Department
- 2 Forest Department
- 3 Development & Panchayats Department

Scrutiny/Framing of Questionnaire/Oral Examination

5 The Committee scrutinized the material and framed the questionnaire in respect of the Tourism Department for the year 2013 2014 and orally examined the Additional Chief Secretary/Secretary to Government Haryana Tourism Department

General Observation Finance Department

6 The Committee while scrutinizing the replies received from the Government relating to the Departments pending paragraphs of previous reports concerning these Departments have experienced that the replies thereof are not being sent by some of the departments in time inspite of the instructions issued by the Government from time to time

The Committee is of the view that the Finance Department should coordinate in this respect and reiterate these instructions to all the concerned Department so that replies are sent in time in order to streamline the functioning of the Committee

7 The Report of the Committee in respect of Tourism Department are in the following paras

TOURISM DEPARTMENT

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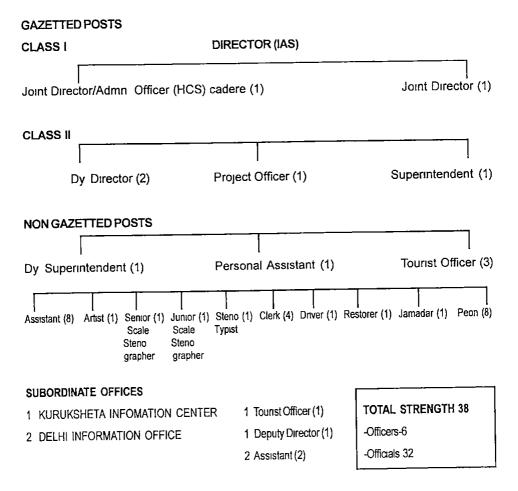
1 ORGANIZATION OF DEPARTMENT

Keeping in view the functions of the Turism Department the main work of the Department is done at Headquarter level. So far as subordinate offices are concerned the Department has set up two Tourist Information Bureaus one each at Delhi and Kurukshetra which primarily supply information about tourists attractions of the State to the visitors/tourists. A skeleton staff strength of 38 officers/officials has been provided for the functioning of the Department. Organisational Chart of the Department is as under —

DIRECTORATE

TOURISM DEPARTMENT ORGANISATIONAL SET UP (AS ON 17-6-2013)

GAZETTED & NON GAZETTED POSTS



5

2 FUNCTIONS OF THE DEPARTMENT

The primary function of the Tourism Department is to assist the development of tourism infrastructure in the public sector and private sector. The development of tourism infrastructure in the public sector is done by way of funds received from the State Govt in its annual/five year plans. Once developed and furnished the tourist complexes are handed over to the Haryana Tourism Corporation for their maintenance and operation on behalf of the State Government. The expenditure on the maintenance of infrastructure and horticulture of tourist complexes is also borne by the tourism Department for which funds are provided in the non-plan budget every year. Similarly funds are also provided for publicity of the tourism infrastructure of the State. As on date the Department has set up a network of 42 tourist complexes spreading all over the State.

The Tourism Department also encourages the private entrepreneurs to come forward and set up tourism/hotel projects in various parts of the State. The Department has been taking various steps from time to time in facilitating the private entrepreneurs for obtaining various clearances from the concerned agencies of the State Govt so that maximum possible private investments are made in the tourism sector

The Department is running four Institutes of Hotel Management at Faridabad Panipat Kurukshetra and Rohtak to train manpower for tourism/ hotel industry A new Institute of Hotle Management and Training is being set up at Yamuna Nagar for making appropriate manpower available for the tourism/hotel projects. It is proposed to start this institute from the academic session 2015 16 Five acre land has been allotted to M/s Bharat Hotels Limited New Delhi for setting up of a Institute of Hotel Management at Badkhal Lake in Public Private Partnership on Long Term Least of 33 years The work is in progress the Government has provided major thrust to Tourism Promotion in the State so that it becomes a major engine of economic growth and a catalyst of employment generation The Government has announced its Tourism Policy in the year 2008 However Tourism Department is in the process to prepare the revised scheme of incentives for the entrepreneurs. The State Government has identified 9 new projects for implementation under the PPP mode The Department has introduced a new concept of promotion of Farm Tourism in the State in under which suitable farms are identified where the tourists are encouraged to visit the farms and see the rural/village life The owners of the farmas act as hosts and guides for the tourists

3 BROAD DETAILS OF THE ESTIMATES FOR THE YEAR 2013 14

The State Government has allocated an amount of Rs 2400 00 lacs for the plan outlay for the current financial year 2013 14 It is proposed to provide appropriate funds for completion of on going schemes and to upgrade/ modernize the existing tourist facilities so that the same are matching with the latest trends/standards of the hotel industry

Under the non-plan budget the State Government has provided an amount of Rs 298 95 lacs. This amount is proposed to be incurred on maintenance of tourism infrastructure and horticulture of the tourist complexes payment of grant in aid to the two Institutes of Hotel Management and incurring establishment/organisational expenditure of the Tourism Department

4 VOLUME OF WORK IN THE DEPARTMENT AND ITS SUBORDINATE OFFICE COVERING THE PERIOD OF ESTIMATES AND GIVING FOR THE PURPOSE OF COPARISON CORRESPONDING FIGURES OF THE PAST FIVE YEARS

The volume of the work in the department has increased manifold during the last five years. The detail of the State Plan Budget during the last five years are as under

(Rs in lacs)

Sr No	Year	Amount of State Plan
1	2008 09	1910 00
2	2009 10	2595 47
3	2010 11	1850 00
4	2011 12	2000 00
5	2012 13	2200 00

5 ANY OTHER INFORMATION WITH THE DEPARTMENT MAY THINK IF NECESSARY OR APPROPRIATE TO GIVE

The Government has provided major thrust to tourism promotion activities in the State Yamuna Nagar Panchkula Paonta Sahib is being developed as an integrated Mega Tourist Circuit which will further increase the tourism potential of the area Central Financial Assistance of Rs 3253 06 lacs has been sanctioned for this project In continuation of its efforts for promotion of convention tourism the Government has allotted 2 acres of land at Red Bishop Tourist Complex Panchkula for setting up a new convention centre Funds amounting to Rs 5 73 crore have been sanctioned by the State Govt for this purpose The construction work of convention centre at Red Bishop Panchkula has been started A sum of Rs 500 00 lacs has been sanctioned by the Ministry of Tourism Govt of India to set up a Multimedia/Laser Show at Tilyar Lake Rohtak

The following projects are proposed to be taken up under public Private Partnership mode

- 1 Amusement Park at Tilyar Rohtak
- 2 Surajkund Entertainment Park

- 3 Heritage Hotel at Mahendergarh
- 4 Integrated Tourism Resort at Madhogarh
- 5 A new Tourist Complex at Narnaul
- 6 A new Tourist Complex at Jhajjar
- 7 Integrated Tourism Resort & Spa at Mallah
- 8 Integrated Tourism Resort & at Kalesar
- 9 Adventure Camping Sites at Surajkund Damdama Hodal & Dharuhera

6 VACANT POSTS

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On being asked by the Committee regarding

- (i) The categories wise/designation wise/pay scale wise details of total sanctioned filled and vacant posts in the Department as well as in various tourist complexes and
- (II) The steps taken by the department to fill up the vacant posts

The Department replied as under

The detail of tatal sanctioned filled and vacant posts categories wise/ designation wise/pay scale wise of the Haryana Tourism Deptt as under

Sr No	Post	Pay Scale	Sanctioned Post	Filled up Post	Vacant Post
1	2	3	4	5	6
	GROUP A			-	
1	Administrative Officer/ Additional Director in HSC Cader	15600 39100+6400	1	1	
2	Joint Director	15600 39100+6400	1		1
	GROUP B				
3	Deputy Director	9300 34800+4600	1	1	
4	Deputy Director (B&P)	9300 34800+4600	1	1	
5	Project Officer	9300 34800+4200	1	1	
6	Superintendent	9300 34800+4200	1		1
	GROUP C'				
7	Deputy Superintendent	9300 34800+3600	1	1	

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1	2	3	4	5	6
8	Tourist Officer	9300 34800+3300	3	3	
9	Personal Assistant	9300 34800+3600	1	1	
10	Assistant	9300 34800+3200	8	7	1
11	Sr Scale Stenographer	9300 34800+3200	1	1	
12	Jr Scale Stenographer	5200 20200+2400	1	1	
13	Steno typist	9300 34800+3300	1	1	
14	Clerk	5200 20200+1900	4	2	2
15	Artıst	9300 34800+3300	1	1	-
16	Driver	5200 20200+2400	1		1
17	Restorer	5200 20200+1900	1	1	
	GROUP D'				
18	Jamadar	5200-20200+1800	1	1	
19	Peon	5200 20200+1300	8	3	5
-	Total		38	26	12

The requisition pertaining to Group C & D categories have already been sent to Govt as well as Haryana Staff Selection Commission Panchkula for filling up of vacant posts The matter regarding filling up the post of Joint Director & Superintendent is under consideration by way of promotion

The detail of total sanctioned filled and vacant posts categories wise/designation wise/pay scale wise of the Haryana Tourism Corporation is as under

Sr No	Name of Post	Sanctioned	Filled	Vacant	Pay Scale
1	2	3	4	5	6
1	Managing Director	01	01	00	
2	Additional Managing Direc	tor 01	00	01	
3	General Manager (A)	01	00	01	
4	General Manager	01	01	00	37400 67000+8700 G P
5	Dy General Manager	04	01	03	15600 39100+7600 GP
6	Divisional Manager	12	04	08	9300 34800+7600 G P 15600 39100+5400 G P (Senior scale after five years satisfactory service as M D)



1	2	3	4	5	6
7	Additional Divisional Manager	08	02	06	9300 34800+4200 G P
8	Tourist officer	14	10	04	9300 34800+3600 G P
9	Supervisor	18	13	05	9300 34800+3200 G P
10	Manager cum Accountant	44	23	21	9300 34800+3200 G P
11	Counter Incharge	214	159	55	5200 20200+2400 GP
12	Barman	13	13	00	5200 20200+1900 GP
13	Senior Waiter	30	25	05	5200 20200+1900 GP
14	Waiter/Pantry Man	270	210	60	4400 7440+1400 G P
15	Cook Grade I	12	11	01	9300 34800+3200 G P
16	Cook Grade II	30	29	01	5200 20200+2400 GP
17	Assistant Cook com Tandooria	82	30	52	4440 7440+1400 G P
18	Baker	01	01	00	5200 20200+2400 GP
19	Assistant Baker	01	01	00	5200 20200+1900 GP
20	Helper/Job Boy/Utility Worker etc	319	255	64	4400 7440+1300 G P
21	Head Malı	06	06	00	5200 20200+1900 GP
22	Malı	305	252	53	5200 20200+1300 GP
23	Petrol Pump Attendant	11	08	03	4400 7440+1300 GP
24	Sweeper/Sewer Man	220	161	59	4400 7440+1300 GP
25	Chokidar/Security Guard	53	41	17	4400 7440+1300 G P
26	Art Director	01	00	01	15600 39100+7600 G P
27	Copy Writer	01	00	01	15600 39100+6000 G P
28	Art Executive	01	00	01	9300 34800+5400 G P
29	Helper to Finishing Artist	01	01	00	5200 20200+1900 GP
30	Company Secretary	01	01	00	15600 39100+6000 G P
31	Law Officer	01	01	00	9300 34800+4200 G P
32	Public Relation Officer	01	01	00	
33	Assistant Public Relation Officer	01	00	01	9300 34800+3600 G P
34	ChiefArchitect	01	00	01	15600 39100+8000 G P
35	Architect	02	02	00	15600 39100+6000 G P
36	Assistant Architect	02	02	00	9300 34000+5400 G P
37	Architectural Assistant	04	02	02	9300 34800+4000 GP
38	Senior Draftsman	01	01	00	9300 34800+3600 G P
39	Jonior Draftsman	02	02	00	9300 34800+3600 G P

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1	2	3	4	5	6
40	Assistant Draftsman	02	02	00	9300 34800+3200 G P
41	Interior Decorator	02	02	00	9300 34800+3600 G P
42	Administrative Officeer	02	01	01	9300 34800+5400 GP
43	Superintendent	04	01	03	9300 34800+4200 GP
44	Dy Superintendent	02	02	00	9300 34800+3600 GP
45	Assistant	30	29	01	9300 34800+3200 GP
46	Clerk	40	24	16	5200 20200+1900 GP
47	PBX Opr	12	08	04	5200 20200+2400 GP
48	Sr Peon	01	00	01	4440 7440+1650 G P
49	Peon	25	16	00	4440 7440+1300 G P
50	Private Secretary	02	02	00	9300 34800+4200 GP
51	Personal Assistant	03	03	00	9300 34800+3600 G P
52	Sr Scale Stenographer	02	01	01	9300 34800+3200 GP
53	Jr Scale Stenogrpher	03	02	01	9300 34800+3200 G P
54	Steno typist	16	11	05	5200 20200+2400 GP
55	Chief Accounts Officer	01	01	00	15600 39100+7600 G P
56	Accounts Officer/Manager Account	ts05	04	01	9300 34800+5400 GP
57	Senior Accountant/Section Officer	18	11	07	9300 34800+4600 G P
58	Accountant	10	01	09	9300 34800+3200 G P
59	Jr Accountant	07	02	05	5200 20200+2400 G P
60	Assistant Programmer	02	02	00	9300 34800+3300 GP 9300 34800+3200 GP
61	Computer Operator	02	01	01	5200 20200+2400 GP
62	Technical Officer	01	00	01	9300 34800+3600 GP
63	Assistant Technical Officer	01	01	00	9300 34800+3300 G P
64	Technical Assistant	01	01	00	9300 34800+3200 G P
65	TV Mechanic	05	04	01	5200 20200+1900 G P (For non ITI) 5200 20200+2400 G P (For ITI)
66	AC Machanic	09	09	00	5200 20200+2400 G P
67	AC Operator	05	03	02	5200 20200+1900 GP (For non ITI) 5200 20200+2400 GP (For ITI)

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1	2	3	4	5	6
68	Technician (Refrigerator)	01	01	00	5200 20200+1900 G P (For non ITI) 5200 20200+2400 G P (For ITI)
69	Mechanic Electrical	02	00	02	5200 20200+1900 G P (For non ITI) 5200 20200+2400 G P (For ITI)
70 71	Foreman Electrician	01 18	01 16	00 08	9300 34800+3200 G P 5200 20200+2400 G P (For ITI)
72	Helper (Technical/Electrical/ AC Mechanical etc	37	29	08	4440 7440+1300 GP
73	Plumber HQ 2 HRH 2	04	04	00	5200 20200+1900 GP (For non ITI) 5200 20200+2400 GP (For ITI)
74	Helper Plumber	10	10	00	4440 7400+1300 GP
75	Carpenter	02	01	01	5200 20200+1900 GP
76	Helper Carpenter	01	01	00	4440 7400+1300 GP (For non ITI)
77	Painter	01	01	00	5200 20200+1900 GP (For non ITI) 5200 20200+2400 GP (For ITI)
78	Driver	28	17	11	5200 20200+2400 GP
79	Chief Engineer	01	01	00	37400 67000+9500 G P
80	Executive Engineer	02	02	00	15600 39100+6000 G P
81	Project Engineer	01	00	01	9300 34800+5400 G P
82	Sub Division Engineer	07	05	02	9300 34800+5400 G P
83	Junior Engineer Civil=14 Elect=03 Hort=05	22	16	06	9300 34800+3200 G P 9300 34800+3600 G P 9300 34800+4000 G P (For those who fulfill the qualification and experience of J E in Haryana)
84	Supervisor (Works)	01	01	00	5200 20200+1900 GP
85	Cricle Head Draftsman	01	01	00	9300 34800+4000 GP

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1 2	3	4	5 6
86 Head Draftsman	02	02	00 9300 34800+3600 GP
87 Assistant Draftsman (Engg Office)	02	00	02 9300 34800+3200 G P
88 Tracer	01	00	01 5200 20200+2000 GP
89 Superintendent (Engg Off	ice) 0 ı	01	00 9300 34800+4200 G P
90 Head Clerk	02	01	01 9300 34800+3600 GP
91 Senior Accounts Clerk	02	01	01 9300 34800+3200 GP
92 Sub DivisionI Clerk	05	04	01 5200 20200+1900 G P
93 Clerk Engg Office)	05	02	03 5200 20200+1900 G P
94 Peon (Engg Office)	06	04	02 4440 7440+ 300 GP
95 Divisional Accountant	02	02	04 5200 20200+2400 G P
96 Mate cum Chowkidar	10	08	02 5200 20200+1300 G P
97 Beldar	04	04	00 4440 7440+1300 G P
98 Chowkidar	02	00	02 4440 7440+1300 GP
99 Sweeper	01	00	01 4440 7440+1300 G P
100 Purchase Officer	01	00	01 9300 34800+3300 GP
101 Floor Supervisor	02	02	00 5200 20200+2400 G P
102 ACCT Grade A	06	06	00 5200 20200+1900 GP
103 Steward	03	00	03 5200 20200+2400 G P
104 Life Guard	04	03	01 5200 20200+1900 GP
105 Helper wa er Pump Ope	rator 31	26	05 4440 7440+1300 GP
106 Bootman	13	09	04 4440 7440+1300 G P
107 Sr Security Guard	01	01	00 5200 20200+1900 G P
108 Sr Golf Professional	01	00	01 9300 34800+3600 GP
109 Masseur	01	00	01 9300 34800+3200 G P
110 Machine Man	01	00	01 5200 20200+1800 GP
111 Packer	01	00	01 5200 20200+1800 G F
112 Mason	01	01	00 5200 20200+1900 G F
113 Fitter	01	01	00 5200 20200+2400 GF
114 Azzo Machine Operator	01	00	01 5200 20200+1900 GF
115 Polisher	02	02	00 5200 20200+1900 GF
116 Upholster	03	03	00 5200 20200+1900 G

	Total	2172	1602	570	
121	Laoy Manager Health Club	01	00	01	9300 34800+3600 G P
120	Shampoo Boy	01	01	00	4440 7440+1300 G P
119	Helper Health Club	01	01	00	4440 7440+1300 G P
118	Shift Incharge	01	00	01	9300 34800+3200 G P
117	Catering Assistant	01	00	01	5200 20200+2400 G P
1	2	3	4	. 5	6

It is also intimated that the posts are not sanctioned complex wise. The requisition for filling up posts of different categories was sent to the HPSC/HSSC But the HPSE/HSSC asked for providing a copy of service rules of the Corporation so that recruitment could be made. The matter regarding service rules/restructuring of the Corporation is under consideration and is yet to be finalized. As and when the service reules of the Corporation are finalized, the requisition for filling up the posts will be worked out and communicated. However, the requisition for filling up 174 Class IV posts of different categories is being sent to the Government.

- (i) After going through the written reply and oral examination of the representatives of the department the Committee desired to know the names of the posts which have been abolished on the recommnedations of the Board of Directors togetherwith the names of the new posts, which have been created
- (II) The Committee further recommends that the vacant posts may be filled up at the earliest so that the work of the department may run smoothly and the Committee may be informed accordingly

7 Complexes in profit and in loss

The Department was asked by the Committee to know about the trourist complexes running in profit and in loss for the last five years

The Department replied as under ----

The details of tourst complexes running in profit and in loss for the last five years is as under —

				(ng	innacs)	
Sr No	Name of the Units	2008 09 Net O P		2010 11 Net O P	2011 12 Net O P	2012 13 Net O P
1	2	3	4	5	6	7
1	Yamuna Nagar	0 34	10 60	9 33	22 03	14 17
2	Mansa Devi	1 01	5 98	6 32	7 07	1 80

(fig in lacs)

1	2	3	4	5	6	7
<u>-</u> 3	Morni	8 71	13 14	13 27	4 11	3 18
4	Tikkar Tal	2 99	6 21	23 13	26 51	16 61
5	Red Bishop Pkl	83 01	63 99	69 55	41 93	52 74
6	Pinjore + Heritage	82 28	92 70	101 65	54 86	16 69
7	Ambala	46 17	10 85	18 31	33 36	32 41
8	Oasis Karnal	29 30	27 34	42 05	11 50	2 04
9	Kaithal	8 27	1 77	5 41	5 21	0 53
10	Pipli + FF Pipli	22 20	10 92	11 56	16 00	5 22
11	Pehowa	8 14	13 67	8 15	3 77	6 25
12	Kurukshetra	30 85	14 10	20 02	7 15	4 78
13	Karnai Lake Karnal	24 28	17 24	27 96	14 27	15 09
14	Asakhera	7 50	10 58	17 89	16 21	18 92
15	Fatehabad	13 68	21 18	17 40	19 87	15 31
16	Sırsa	9 76	6 78	11 15	14 86	17 20
17	Flamingo Hisar	1 21	2 14	4 25	12 70	8 19
18	Samalkha	2 85	6 77	16 57	8 46	5 93
19	Blue Bird Hisar	5 45	13 7 9	15 59	8 19	14 92
20	Bahadurgarh	73 07	53 12	42 10	37 67	16 64
21	Panipat	47 62	20 41	6 50	1 11	18 66
22	Rai	283 22	255 74	253 63	242 22	212 86
23	Hotel Rajhans	118 73	17 82	91 18	9 26	60 86
24	G Course Fbd	18 50	4 38	2 25	12 72	20 13
25	Sunbird Motel	154 43	157 43	122 33	108 37	113 12
26	Lake View	57 35	77 17	109 61	131 06	129 20
27	Hermitage Huts	365 50	332 02	288 92	271 34	261 94
28	Hodel	24 00	1 88	13 39	7 03	22 50
29	Badkhal Lake	77 28	39 05	15 72	12 60	0 24
30	Magpie	106 10	82 58	97 06	87 30	82 90
31	Dharuhera	3 74	10 31	2 54	7 93	15 22
32	Rewari	8 33	12 74	12 24	12 99	20 16
33	3 Gurgaon	58 07	46 48	51 75	41 33	40 32
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8 14

34 Damdama



1 35	2 Sohna	3	4	5	6	7
35	Sohna					·
00	Sonna	8 13	1 41	4 77	1 29	3 35
36	Jind	1 66	14 66	16 05	21 71	14 10
37	Rohtak (Tilyar)	21 29	60 59	52 78	45 78	60 03
38	Bhiwani (Baya)	6 18	2 05	26 97	8 50	9 53
39	Rohtak (Myna)	17 41	3 90	4 47	1 42	0 94
40	Sultanpur	31 85	26 47	25 72	28 99	16 79
41	Nahar Singh Mehal	4 35	2 54	6 51	6 17	18 60
42	Sampla	—	-		_	16 04
43	FF Dharuhera	0 72	—		_	-
4 4	Ottu	1 60	-	_	_	—
45	Mehraulı	2 87	15 40	29 04	32 89	17 97
46	L 1 Karnal	51 98	38 15	44 69	51 86	70 88
47	Kraft Bazar Knl	6 86	13 71	10 86	5 84	11 64
48	FF Hodal	11 20	11 20	11 20	14 09	15 05
49	G Course Knl	6 22	12 24	10 54	11 15	8 38
50	Fast Food Rohtak	5 37	8 54	12 85	11 67	12 68
51	Hansı	7 23	10 25	1 73	4 99	—
52	Designer Village	9 56	1 45	2 63	3 82	—
53	FF Pijore	8 61	8 78	2 89	3 80	18 55
54	Jyotisar	4 12	5 92	19 74	18 30	7 85
	Grand Total	1772 49	1243 21	1247 31	975 94	753 65
	Units in Profit	34 Nos	27 Nos	26 Nos	25 Nos	23 Nos
	Units in Loss	19 Nos	24 Nos	25 Nos	26 Nos	29 Nos
	Total Units	53 Nos	51 Nos	51 Nos	51 Nos	52 Nos

(i) After going through the written reply and oral examination of the representatives of the department the Committee recommends that loss may be checked by the department and department may suggest the measures to check the said losses and its complete report may be supplied to the Committee within three months

(ii) The Committee further desired that the Complexes which are running in loss may be relieved therefrom and concrete measures may be adopted to check the losses

8 Occupancy

The Department was asked by the Committee to know about the percentage of occupancy of each tourist complexes during the last five years separately

The Department replied as under —

Percentage of Occupancy of each Tourist Complex during the last five years is as under —

Sr No	Name of Complex	Occupancy %2008 09	Occupancy %2009 10	Occupancy %2010 11	Occupancy %2011 12	Occupancy %2012 13
1	2	3	4	5	6	7
			55	70	78	46
1	Ambala	111	112	118	120	142
2	Ashakhera		78	70	74	70
3	Badkhal Lake	86			93	92
4	Bhiwani	74	73	81		
5	Bahadurgarh	91	70	62	60	64
6	Damdama	57	54	52	51	52
7	Dharuhera	73	71	68	72	77
8	Faridabad Magpie	87	77	82	83	84
9	Fatehabad	22	38	50	47	47
10	Gurgaon	112	99	100	100	105
11	Golf Club	82	102	94	92	35
12	Hisar Flamingo	66	76	88	91	74
13	Hisar Blue Bird	57	52	55	57	51
14	Hodal	63	56	60	57	58
15	Hotel Rajhans	38	31	37	34	27
16	-	45	56	61	74	Closed on 15 10 11
17	Jind	82	98	8 85	5 98	104
18	Jyotisar	121	129	9 119) 103	99
19	Karnal Lake	65	5 68	3 60) 58	56
20	Kurukshetra	77	y 57	7 47	7 39) 38
21	Kaithal	68	3 77	7 8	I 83	3 81
22	Morni Hill	18	3 18	5 18	3 24	¢ 23
23		79	9 54	4 62	2 60) 50



1	2	3	4	5	6	7
24	Pinjore	74	55	59	54	40
25	Panipat	73	74	55	59	69
26	Pipli	62	70	66	68	44
27	Panchkula	73	67	70	69	51
28	Pehowa	53	58	65	50	49
29	Rohtak (Myna)	94	85	76	75	88
30	Rohtak (Tilyar)	103	84	78	56	52
31	Rewari	40	42	37	41	45
32	Surajkund Motel	189	165	148	150	146
33	Surajkund (Hermitage)	99	86	82	81	75
34	Surajkund Lakeview	145	121	119	123	136
35	Sohna	62	71	66	78	63
36	Sultanpur	99	93	73	76	91
37	Rai (SPT)	103	90	88	89	88
38	Raja Nahar Singh Palace	88	76	54	57	48
39	Sırsa	30	54	51	71	63
40	Samalkha	72	65	63	72	64
41	Tikkar Tal	21	22	12	16	23
42	Yamuna Nagar	59	56	65	58	64
43	Garhi Sampla	_	_	(St	arted 15 5 12)	50
	— ———————————————————————————————————					

After going through the written reply and oral examination of the representatives of the department the Committee recommends that the sincere efforts may be made to increase the occupancy of the Tourist Complexes so that profit may be earned therefrom The necessary steps may be taken in this regard

9 Facilities in Tourist Complexes

The Department was asked by the Committe to know about the procedure to check the quality of facilities provided in the tourist complexes

The Department replied as under

List of standardized brands of raw material to be purchased/used in HTC Complexes is prepared and after approval of competent authority list of brands is circulated in HTC field Complexes with the directions to DDOs that only standardized brands may be purchased/used

Quality of facilities are checked by the DDOs of the Tourist Complexes daily Besides this inspections of the tourist complexes are made by the Senior Officers



from time to time and reports thereof on the prescribed proforma are submitted by the Inspecting Officer

Kitchens of the tourist resorts are checked frequently in order to ensure that fresh food cooked in hygienic environment is available in the kitchens for services to guests Shortcomings if found during inspections are conveyed to concerned DDO for comments and further improvements are made as per recommendations of Inspecting Officer and concerned DDO

Further meeting was held on 03 09 2013 under the Chairmanship of the Chief parliamentary Secretary Accordingly action on all the relevant points of the proceedings of the said meeting is being taken by Haryana Tourism Corporation

After going through the written reply and oral examination of the representatives of the department the Committee desired to know as to whether any irregularities and shortcomings have been found during the checking conducted from time to time, if so the action taken by the department and its full detailed report may be submitted to the Committee

10 Complaints

On being asked by the Committee to know about the number of complaints received from the tourists who visited the tourist complexes and reports of enquiry conducted by the department

6 5 3 4 2 1 Sh S B Munjal DM HTC Regarding 16 2 2013 Myna Head Office was depute to 1 SK Bansal inconvenience Rohtak conduct enquiry After Kolkatta during stay on enquiry case was sent to 16 2 2013 due non functioning Admn I Branch for further necessary action of A C Comments of the DDO 2 Lt Col (Retd) 13 3 2013 Ethnic Regarding were called Reply is still india Rai inconvenience awaited Reminders are Devendra Singh during the stay Rohini Delhi being issued to DDO Rai on 13 3 2013 There was dust Food was not good etc Comments of the DDO Regarding 12 4 2013 Morni were called Case was put 3 Joginder Grievancie up to the authority which High rate was seen by the absence of authorities As per orders electricity

The Department replied as under ----

Complaints received during the year 2013 14-Status position

 1	2	3	4	5	6
				mobile unfit water supply	of authority a letter was issued to the complaina through e mail & Engineering Deptt UHVPN Bharat Sancha Nigam vide dated 23 5 2013 regarding improve the mobile pho connectivity/network in the areas of Morni And for regular supply of electric
4	Akhilesh Kumar	18 4 2013	Magpie Faridabad	Regarding stay at Magpie Hot water was not there	Comments of DDO wer called DDO was advise to ensure proper servic & maintenance of the various facility in the complex all time
5	Rama Kant	7 5 13	Pınjore	Serving of rotton Food at Yadavındra Garden Pınjore	Sh Dilawar Singh DGM was asked to conduct the enquiry and submit report Enquiry report of DGM HTC H O was s to Admn Branch for tak appropriate action It is informed that Navneet Kumar Cl vide No 1422 dated 30 8 2013 and Bahadur Singh Cook Grade II vide No 1431 dated 2 9 2° 13 Pushk Singh Kitchen Helper No 6997 dated 18 9 2 have been chargeshee
6	Mangat Choudhry	29 5 2013	Magpie Faridaba	Regarding d excess Charges	Comments of the DDC were called DDO was advised to ensure that such instnace may not occure in future
7	Nımıt Verma	2 6 2013	Ethnic India Rai	Regarding reception staff & Food Quality	Enquiry was conducte Sh Dilawar Singh DG HTC H O As per orde the authority case/oro file sent to Administrat Branch for further necessary action

1	2	3	4	5	6
8	Dy Director Deptt of Economical & Statistical Haryana	29 6 2013		Inferior food quality	Comments of DDO were called DDO was asked vide No 2681 dated 17 9 2013 to inform the complainant suitably at his own level and settle the issue at his level
9	Vinay Mehtani	19 7 2013	Myna Rohtak		After Enquiry by Sh Shahid Principal IHM Rohtak case was sent to Admn II Branch for further necessary action It is intimated that Ram Karan Waiter has been chargesheeted Vide letter No 8785 dated 4 10 2013
10) Ravınderpal Sıngh	23 7 2013	Sunbird Surajkund	Complaint regarding theft of shooting Kit	Commnets of the DDO were called which were seen by the authorities and case was filed
11	Hımanshu Khurana	29 7 2013	Surkhab Sırsa	Regarding Poor Services	Comments of the DDO were called Complaint do not relate to Surkhab T/C Sirsa Complainant has been asked on phone to give in writing as was discussed with DDO Sirsa
12	2 Pooja Sinha Gurgaon Haryana	2 8 2013	Sultanpur	Regarding Malfunctional & Non functional of A C and defective Generator Request for refund of the money	After enquiry conducted by Sh Mukesh Rao DDT New Delhi DDO was asked to (CP 38) to check the generator daily and refund 50% amount to Pooja Sinha complainant DDO Sultanpur has intimated that 50% amount has been refunded to complainant
1	3 Dr Man Mohan Baga New Kondlı Delhı	13 8 2013 ti		Regarding a non availability of items in the Restaurant	After enquiry by Sh Dilawa Singh DGM HTC H O Case may was filed and direction was also given to all the DDOs HTC in the field vide No 3158 3200 dated 1 10 2013 for making improvement in the guest services



1	2	3	4	5	6
14	Sh Chhattar Singh Principal Secretary Haryana	8 8 2013	Karnal	Regarding misguiding the guest	After enquiry conducted by Sh Dilawar Singh DGM HTC H O case was filed and necessary direction were given to the DDO HTC Oasis Karnal vide No 2755 dated 18 9 2013 pay necessary attention towards cleanliness of toilets CE HTC HQ was asked to fix the leakages problem in toilet
15	Reena Student Punjab University	25 8 2013		Misbehaviour with the Guest	Comments of the DDO were called Reply is still awaited Remainder has been issued to DDO
16	Ajay Goyal	25 8 2013	Blue Bırd Hıssar	Regarding poor services	As per orders of the authority case was sent to Admn Branch to call the explanation of DDO concerned staff Needful has beendone by the Admn Branch and informed to this Branch
17	Surender Kumar Garg	9 9 2013	Karna Lake Karnai	Corruption going on HTC Karna Lake Karnal	Comments of the DDO were called Reply is still awaited Reminder has been issued
18	Sandeep Kumar	23 9 2013	Shama Gurgaon	Regarding Grievancies	Comments of DDO were called Complainant requested to HTC close the complaint & Nodal Officer was informed accordingly
19	Sandeep Kumar	28 10 2013	Kıngfısher Ambala	Dirty and non working toilet after renovation	Enquiry was conducted by DGM HQ and after enquiry file has been sent to Admn I Branch for necessary action Concerned DDO has been suspended
20	Naresh Kadiyan	11 11 2013		Regarding I Grievances	Comments of the DDO were called Reply is still awaited Reminder has been issued

After going through the written reply and oral examination of the representatives of the department the Committee recommends that the latest position of those replies of the department in which reminders have been given and replies have not been received so far may be submitted to the Committee

11 Audıt paras

The department was asked by the Committee to know about the details of the audit conducted by the A G parties alongwith the audit paras/objections raised by the said parties and the action taken by the department on these audit paras during the last three years

The Department replied as under

During the last five years the A G parties has conducted audit of department during the period 08 11 2010 to 15 11 2010 for the period of 12/2006 to 3/2010 During the audit audit party raised total following 4 paras

- 1 Non recovery of Rs 200 00 lacs by Tourism Department on account of rent of non commercial building from the Haryana Tourism Corporation
- 2 Non recovery of unspent amount of Rs 3034 93 lacs from the Haryana Tourism Corporation
- 3 Excess expenditure an amount of Rs 9 00 lacs due to mismanagement for Civil work
- 4 Not received the utillization certificate for an amount of Rs 3018 99 lacs from HTC
- 5 The reply of the above said paras has been supply to the Principal Accountant General (audit) Haryana vide this office letter No 2541 dated 30 08 2011 in reference of this letter the Principal A G Haryana vide their No OAD(3)Civil/2011 2012/684 dated 11 10 2011 has informed the actual position of the reply will be compare in the next audit till these paras are lying pending

After going through the written reply and oral examination of the representatives of the department the Committee recommends that the latest position of the above mentioned audit paras may be forwarded to the Committee

12 Embezzlements/misappropriation of funds

On being asked by the Committee regarding

- (a) The number of complaints received and enquiry conducted regarding irregulanties/embezzlements/misappropriation of funds against the officer/ officials of the department during the last three year togetherwith the action taken by the department against the delinquent officers/officials togetherwith the latest position thereof and
- (b) The number of aforesaid cases lying pending in the different courts at present alongwith the financial Implications Involved therein

The Department reply as under -

- (a) No complaint has been received regarding irregularities/embezzlement/ misappropriations of the funds against the officers/officials of the Department during the last 3 years
- (b) No such case is pending in any court

After going through the written reply and oral examination of the representatives of the department the Committee desired to know the number of officers and officials against whom departmental action has been taken. The latest position supplied to the Committee

13 Classification of Tourism Complexes

On being asked by the Committee regarding

- (i) How many Three Star Four Star and Five Star Tourist Complexes are being run by the Haryana Tourism Department at present and
- (II) Whether there is any future plans of setting up higher classes (4 5 Star) Tourist Complexes in the State

The Department replied as under

At present the Tourist Complexes of Haryana Tourism are not classified under any Star Category i e 3 4 or 5 Star Category of Govt of India Ministry of Tourism

However improvement in facilities is being made as per Check list of Govt of India Ministry of Tourism at following Tourist Complexes so that these Tourist Complexes may be got classified under Star Category

- (A) 5 Star
 - 1) Hotel Raj Hans Surajkund
- (B) 3 Star
 - 1) Badkhal Lake Faridabad
 - 2) Hermitage Huts Surajkund
 - 3) Red Bishop Panchkula
 - 4) Jungle Babbler Dharuhera
 - 5) Tilyar Rohtak
 - 6) Sunbird Hotel Surajkund
 - 7) Lake View Huts Surajkund
 - 8) Karna Lake Karnal
 - 9) Ethnic India Rai
- (C) Heritage Classic or grand
 - 1) Yadavındra Gardens Pinjore

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After going through the written reply and oral examination of the representatives of the department the Committee recommends that the necessary correspondence may be made with the Government of India for granting 3 4 or 5 stars status to the various such Tourism Complexes of Tourism department of Haryana which fulfills the norms of 3, 4 or 5 stars category, to attract the foreign Tourists

14 Festivals/Mela

On being asked by the Committee to explain about the details of fairs and festivals being held by the Haryana Tourism Department for last five years

The Department replied as under

The detail of Fairs and Festivals being held by Haryana Tourism Department for last five years is as under

- 1 2009 10
 - a) Baisakhi Mela 13th-14th April 2009
 - b) Mango Mela 4th 5th July 2009
 - c) Hentage Festival 18th 20th December 2009
 - d) Gita Jayanti Samaroh 24th 28th November 2009
 - e) Surajkund Crafts Mela 1st 15th February 2010

2 2010 11

- a) Baisakhi Mela-13th 14th April 2010
- b) Mango Mela 3rd 4th July 2010
- c) Hentage Festival 17th 19th December 2010
- d) Gita Jayanti Samaroh 13th 17th December 2010
- e) Surajkund Crafts Mela 1st 15th February 2011

3 2011 12

- a) Baisakhi Mela 13th 14th April 2011
- b) Mango Mela 2nd 3rd July 2011
- c) Heritage Festival 2nd 4th December 2011
- d) Gita Jayanti Samaroh 2nd 6th December 2011
- e) Surajkund Crafts Mela 1st 15th February 2012

4 2012 13

- a) Baisakhi Mela 13th 14th April 2012
- b) Mango Mela 7th 8th July 2012

- c) Heritage Festival 15th 16th December 2012
- d) Gita Jayanti Samarch 19th 23th December 2012
- e) Surajkund Crafts Mela 1st 15th February 2013

5 2013 14

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- a) Baisakhi Mela 13th 14th April 2013
- b) Mango Mela 6th 7th July 2013
- c) Heritage Festival 30th November & 1st December 2013
- d) Gita Jayanti Samaroh 9th 13th December 2013
- e) Surajkund Crafts Mela 1st 15th February 2014

After going through the written reply and oral examination of the representatives of the department the Committee recommends that the Handloom Mela may be organised at Panipat and a Craft Mela may be organised near Kala Amb on the pattern of Suraj Kund Craft Mela The action taken in the matter be informed to the Committee

15 Occupancy of Rooms during Common Wealth Games

By examining the annual administrative report for the year 2004 05 supplied by the department and oral examination of the representatives of the department it came into the notice of the Committee that a demand of 10 000 rooms was placed with the department **Therefore the Committee desired to know as to how many rooms were occupied in 2010 at Delhi during Common Wealth Games**

16 Petrol Pumps

By examining the material supplied by the department and oral examination of the representatives of the department the Committee observed that the some patrol pumps being operated by the tourism department are running in loss Therefore, the Committee recommends that the department may conduct checking of these patrol pumps at its own level and detect the reasons for which these patrol pumps are running in loss and suggest the measures for bringing them into profit and its complete report may be submitted to the Committee

Appendix I

Summary of recommendations/observations of the Committee on Estimates (2014 2015)

TOURISM DEPARTMENT

Sr No	Page	Paragraphs	Observations
1	2	3	4
1	13	6	(i) After going through the written reply and oral examination of the representatives of the department the Committee desired to know the names of the posts which have been abolished on the recommendations of the Board of Directors together with the names of the new posts which have been created
			(II) The Committee further recommends that the vacant posts may be filled up at the earliest so that the work of the department may run smoothly and the Committee may be informed accordingly
2	15	7	(i) After going through the written reply and oral examination of the representatives of the department the Committee recommends that loss may be checked by the department and department may suggest the measures to check the said losses and its complete report may be supplied to the Committee within three months
			(II) The Committee further desired that the Complexes which are running in loss may be relieved therefrom and concrete measures may be adopted to check the losses
3	17	8	After going through the written reply and ora examination of the representatives of the department the Committee recommends that the sincere efforts may be made to increase the occupancy of the Tourist Complexes so that profit may be earned therefrom The necessary steps may be taken in this regard

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1	2	3	4
4	18	9	After going through the written reply and oral examination of the representatives of the department the Committee desired to know as to whether any irregularities and shortcomings have been found during the checking conducted from time to time if so, the action taken by the department and its full detailed report may be submitted to the Committee
5	22	10	After going through the written reply and oral examination of the representatives of the department the Committee recommends that the latest position of those replies of the department in which reminders have been given and replies have not been received so far may be submitted to the Committee
6	22	11	After going through the written reply and oral examination of the representatives of the department the Committee recommends that the latest position of the above mentioned audit paras may be forwarded to the Committee
7	23	12	After going through the written reply and oral examination of the representatives of the department the Committee desired to know the number of officers and officials against whom departmental action has been taken The latest position supplied to the Committee
8	24	13	After going through the written reply and oral examination of the representatives of the department the Committee recommends that the necessary correspondence may be made with the Government of India for granting 3 4 or 5 stars status to the various such Tourism Complexes of Tourism department of Haryana which fulfill the norms of 3, 4 or 5 stars category to attract the foreign Tourists
9	25	14	After going through the written reply and oral examination of the representatives of the department the Committee recommends that the Handloom Mela may be organised at

1	2	3	4
			Panipat and a Craft Mela may be organised near Kala Amb on the pattern of Suraj Kund Craft Mela The action taken in the matter be informed to the Committee
10	25	15	By examining the annual administrative report for the year 2004 05 supplied by the department and oral examination of the representatives of the department it came into the notice of the Committee that a demand of 10 000 rooms was placed with the department Therefore, the Committee desired to know as to how many rooms were occupied in 2010 at Delhi during Common Wealth Games
11	25	16	By examining the material supplied by the department and oral examination of the representatives of the department the Committee observed that the some patrol pumps being operated by the tourism department are i unning in loss Therefore, the Committee recommends that the department may conduct checking of these patrol pumps at its own level and detect the reasons for which these patrol pumps are running in loss and suggest the measures for bringing them into profit and its complete report may be submitted to the Committee

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Appendix II

Summary showing the outstanding recommendations of the Committee on Estimates relating to the years 1995 96 1996 97 1998 99 2000 2001 2001 2002 2003 2004 2006 2007 2007 2008 2008 2009 2010 2011 2011 2012 2012 2013 and 2013 14

Sr No	Page of the Report	Paragraphs	Further Observations/ Recommendations made by the Committee
1	2	3	4
		28	Sth Report (1995 96)
	PL	JBLIC HEALT	H ENGINEERING DEPARTMENT
1	30 34	20	The Committee therefore desired the department to expedite and finalise the cases at the earliest alongwith the action taken against the officers/ officials who are at fault
			The Committee further desired to intimate the amount involved in each case
			The Committee therefore desired that the detail of the cases relating to embezzlements/ complaints etc which are pending in various courts alongwith the amount involved be sent to the Committee
2	35 37	23	(i) The Committee therefore recommended that the action to finalize the remaining matters be expedited and action against the defaulters be also taken under intimation to the Committee
			(II) During oral examination of the representatives of the Public Health Engineering Department on 12 5 2010 a matter regarding the imprisonment of Shri Raghubir Singh Beldar Uchana Teh Narwana Distt Jind under Section 420 for the period from 8 2 2008 to 8 5 2008 came to the notice of the Committee on Estimates During the oral examination the departmental representatives assured that it will be looked into and Committee will be informed accordingly The department informed the Committee <i>vide</i> its memo No 14741 PHE/B 2 dated 20 9 2010 that Shri Raghubir Singh Beldar working in the PHE Sub Division Uchana remained on long leave from

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8 2 2008 to 3 5 2008 During the leave period the official was in jail due to family land dispute When the matter came in the notice of Executive Engineer he was acquitted of the charge levelled against him However the explanation of the official was called in the reply he stated that he was in jail under Section 420 due to family land dispute during the leave period The Hon ble Session Court vide order dated 31 3 2009 had acquitted him of the charges levelled against him Executive Engineer PHE Division Narwana who is Drawing & Disbursing Officer for pay has no knowledge about the relationship of SDE and Official The Committee went through the reply of the department which was not found satisfactory by the Committee The department has itself admitted that official Shri Raghubir Singh Beldar Uchana Distt Jind remained on long leave from 8 2 2008 to 3 5 3008 and druing the leave period the official was in jail The Committee observed that the reply itself contradictory The Committee noted that it was very much compulsory to suspend an official for the period for which he remained in jail whatsoever reason is under the relevant provision of the Harvana Civil Services (Punishment and Appeal) Rules 1987 as was done in the case of Shri Subhash Solanki Electrician Helper working in the PHE Division No 1 Faridabad Therefore the Committee recommends that strict action be taken against the officers concerned (S D E) who are responsible for this lapse at that time and who have done a loss to State Exchequer

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29th Report (1996 97)

HEALTH DEPARTMENT

After going through the reply and the oral evidence of the department the Committee desired that the case as stated above be expedited under intimation to the Committee

The Committee be also supplied the details of the cases if any pending in any court against the officiers/officials of the department

13 14 16

\searrow			31
1	2	3	4
4	30 31	28	The Committee is of the opinion that the department should supply the details of the complaints received against the Drug Inspectors during the last three years
			The Committee further is of the opinion that the detail of the cases if any instituted in any court under relevant Act/Rules during the last three years for breach of Act against any party be supplied
			The Committee is also of the opinion that the detail of the sale of drugs in contravention of the Act if any detected during the last three years be supplied to the Committee
			31st Report (1998 99)
		MINES 8	& GEOLOGY DEPARTMENT
5	12 14	17	After going through the reply and oral evidence of the department the Committee desired that a copy of the Haryana Regulation and Control of Crusher Act 1991 (upto date) be supplied to the Committee
			The Committee further desired to know whether the department has identified the sites/places where crushers are functioning unauthorisedly/ illegally if so the detail thereof
			If the reply as above is in affirmative what steps have been taken or proposed to be taken by the department against the defaulters
			The above information be supplied to the Committee at the earliest
6	15 16	20	After oral examination of the department the Committee desired to know the period during which the unauthor sed extractions was done alongwith the names of parties minerals and location
			The Committee further desired that the latest position/detail of the cases in which FIR had been lodged U/S 379 I PC alongwith the detail of the parties be also supplied

1	2	3	4
			The above information be supplied to the Committee at the earliest
			32nd Report (2000 2001)
			OURISM DEPARTMENT
7	164	45	After oral evidence of the department the Committee desires that the department to intimate the efforts made to minimize the loss incurred in various tourist complexes
			The Committee therefore recommends that the name of the tourist complex in which Petrol Pumps are to be installed be informed and the name of the complexes which will be closed may also be intimated to the Committee
			During the spot inspection the Committee observed that the building of Surkhab Touris Complex Sirsa the complex is very old The Committee therefore recommends that the new building with modern facilities & banquet hall be constructed The Committee further recommends that the price of liquor/beer served in the complet may also be reduced
			The Committee therefore observed that the Touris Complex Ottuwear is an extra liablility on th department and recommends that the complex b closed
			The Committee also recommends that a banque hall at Papaya Tourist Complex Fatehabad Blu Bird Complex at Hisar Black Bird Tourist Comple at Hansi may also be constructed
			33rd Report (2001 2002)
		EXCIS	SE & TAXATION DEPARTMENT
8	37	8	After going through the reply of the department and after oral evidence of the department

After going through the reply of the department and after oral evidence of the departmental representatives the Committee would like to know the details of the cases pending for recovery of arrears as on 31 3 2002 along with amount involved in each case

The Committee would further like to know the details of the cases which are pending in the Court and Quasi Judicial proceedings

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		33
2	3	4
		The Committee recommends that all out efforts may be made to recover the outstanding amount involved and the details of efforts made in this regard be intimated to the Committee within a period of three months
		The Committee would also like to make on the spot study tour of Distilleries in the State
	2	2 3

35th Report (2003 2004)

ENVIRONMENT DEPARTMENT

9	12	4 (1)	After going through the replies of the Department the Committee desired the Department to supply the detail of the 81 projects clearances for which have been given along with detail of the cases of clearance still pending with the Department till the finalization
			of the report

- (II) The Committee desired to know whether all the projects have planted trees on the required 20% areas of their land
- (III) The Committee further desired to know the number of projects if any of which the guarantee money has been utilized by the Forest Department for plantation of trees in case the owners have failed to plant the trees as required
- (iv) The Committee further desired that the details of the inspection made by the Department to check the 20% planted area during the period from 2001 2002 till the finalization of the report be supplied to the Committee

The Committee would like to know the latest position (14 7 2011)

10 13 7 The Committee recommends that effective steps to check the reverse pumping of the polluted water be taken by the Environment Department under intimation to the Committee (Also observed in one of the next paras)

The Committee would like to know the latest position (14 7 2011)

1	2	3	4
11	14	8	The Committee desired to intimate the detail of those brick kiln manufacturing units who have not installed the chamber and chimney and recommends that they may not be given consent for operating the unit
			The Committee would like to know the latest position (14 7 2011)
12	17	12	The Committee recommends that this amount (being given to Eco clubs) of Rs 1 000/ is insufficient and the Department to consider for the increase of the same
			The Committee would like to know the latest position (20 7 2011)
13	18	14	The efforts made in this respect may be intimated to the Committee
			 The Committee desired that the Department should take more effective steps to check the qualities as per norms in manufacturing of the polythene bags
			(II) The Committee further desired that the Environment Department may convey the desire of the Committee to the Urban Development Department to check the pollution caused by the polythene bags in the cities of the State
			The Committee would like to know the latest position (20 7 2011)
14	19 20	16	(i) After having discussed this matter in detail the Committee recommends that in addition to the steps taken for controlling pollution caused by crushers the Department should also take steps for the proper maintenance of the roads leading to the crushers/zones to control the air pollution caused due to dust under intimation to the Committee
			(II) The Committee further recommends that matter of extending of area of crushers zones

(ii) The Committee further recommends that matter of extending of area of crushers zones may also be examined and the same may be extended according to the requirements

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15	20	17	After oral evidence of the Department the Committee desired
			 the Department to intimate the detail of the defaulters if any found in the sample testing along with the action taken against the defaulters and
			 (ii) the Department to consider the matter of obtaining the samples from the distributaries/ canals from which the water is used for drinking purposes for testing in the laboratories
16	21	18	(i) After examination of the Department the Committee desired that the Department should check the steps to control air pollution from the vehicles in big cities like Faridabad Gurgaon Panipat Bahadurgarh Rohtak etc
			 (II) The Committee desired the Department to take effective steps to check the pollution caused by sound
			(III) The Committee further desires to intimate the detail of the consent granted and refused from 2001-2002 till now
17	21	19	After going through the reply of the departmental representatives during oral examination the Committee desired the Department to make efforts to recover the dues under intimation to the Committee
18	21	20	The Committee desires to know the latest position of the finalization/publication of the Administrative Report of the Department
			36th Report (2006 2007)
	D	EVELOPN	IENT & PANCHAYATS DEPARTMENT
19	6-7	2	The Committee after ascertaining the position from the above mentioned information found that one post of Joint Director One post of Deputy Director Panchayats One post of DDPO & 26 Posts of BDPOs are lying vacant The Committee would like to know the date since which these posts are lying vacant alongwith the reasons for not filling

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			these posts so far The Committee therefore took a serious view and recommends that sincere efforts be made to fill up these posts without any further loss of time so that the work of the Department may not suffer and the Committee be informed accordingly
			The Committee would like to know the latest position (22.6.2011)
20	7	3	The Committee would like to know the nature of all the 168 complaints and the source from which these were received The Committee would also like to know the names of the officers alongwith their designation who were found guilty and awarded punishment of warning to be careful in future or censure or their one or two increments were stopped and orders were proposed for the recovery of the amount for the loss which they were found responsible The Committee may also be informed about the names & designation of the officers who have been charge sheeted under Rule 7 and 8 in 18 and 28 cases respectively The Committee recommends that strenuous efforts be made to obtain the comments/ reports from the quarter concerned as early as possible in remaining 101 cases
21	13	6	The Committee may be informed in regard to the names of the Village Panchayats districtwise to whom training have been imparted during the year 2006 07 alongwith the expenditure incurred thereon as well as material <i>i e</i> booklet <i>etc</i> supplied to the Members at the time of training The Committee also recommends that post lying vacant in this institution may be filled up at the earliest
22	14	7	The Committee would like to know the latest position (22 6 2011) During the course of oral examination it was informed by the departmental representatives that a total sanitation compaign programme was launched during the year 2000 which was sponsored by the Govt of India This programme

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is to be implemented in the whole State through Gram Panchayats as well as Aganwari & NGOs

The Committee would like to know the name of district in which this compaign have been started so far and the time by which this scheme will also be started in the remaining districts of the State

The Committee would also like to know the expenditure incurred during the current financial year 2006 07 for the construction of Sulabh Sochalya/latrines

The Committee would also like to know the names of the 136 villages of 12 districts which have been sponsored to the Govt of India Ministry of Rural Development under Nirmal Gram Purshkar Scheme for providing of cash award

The Committee recommends that to facilitate the general public a Community laterine/Sulabh Sochalaya be constructed near the Bus Stop/Bus Stand in every village of the State

The Committee would like to know the latest position (22 6 2011)

21 11 The Committee desired to know the total amount of Matching Grants released by the department till the finalization of this report be supplied to the Committee

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The Committee further desired that the efforts should be made to release the amount of Matching Grants as soon as amount is deposited by the concerned institutions

The Committee also desired that the department to supply the details of pending cases if any with the department alongwith the reasons therefore

The Committee may also be informed as to whether the utilization certificate in respect of all the Matching Grants already released have been obtained if not the reason thereof be intimated to the Committee

The department intimated that during the year

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			2001 02 the actual estimate was of Rs 111 49 lacs but the department has spent a sum of Rs 104 17 lacs on the Matching Grants Scheme likewise during the year 2005 06 the actual budget estimates was Rs 265 00 lacs whereas the department has actually spent Rs 243 52 lacs
			The Committee would like to know the reasons/ circumstances for not utilizing the full budget estimates for the year 2001 02 and 2005 06
			The budget estimates for the year 2006 07 as intimated by the department are Rs 260 00 lacs
			The Committee also desires to know the details of the expenditure incurred by the department on this scheme till the finalization of the report
24	33	12	The Committee recommends that the Department may provide a list of beneficiaries/institutions for its perusal
			The Committee would also like to know as what measures are adopted by the department to keep the check and balances while spending the sanctioned amount by the Panchayati Raj Institutions
			The Committee recommends that the reasons of excess expenditure incurred in the year 2002 2003 and 2003 2004 be intimated to the Committee
			The Committee further recommends that the department may intimate what guidelines are made in the cases where amount is released to Panchayati Raj Institutions for the development work in the rural areas
			The Committee would also like to know as how much amount is spent during the year 2006 07 out of the total budget of Rs 7760 00 lacs
25	33	13	The department informed the Committee tha budget estimates for the year 2005 06 was Rs 105 00 lacs but the department did not spen any amount and shown the expenditure as 0 00 the department failed to spent the amount on thi scheme in the year 2005 06 Therefore the

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			Committee takes it seriously and recommends that the department may intimate the reasons/ circumstances under which the department failed to spent the budget estimates
26	35	14	The department informed that a sum of Rs 318 00 lacs was provided by the Govt of India for the year 2000 01 to 2004 05 on this scheme
			The Committee after going through the reply of the department finds that no sum was provided for the year 2006 07 Therefore the Committee desired that the reasons for not providing the sums for the year 2006 07 be intimated to the Committee
			The department in their written reply intimated that Govt of India has not provided the funds for the year 2005 06 and 2006 07 however scheme was not failed
			The Committee desires to know the reasons of not providing the funds by the Govt of India for the year 2005 06 and 2006 07
			The Committee also desires to know the lates position of this scheme as to whether it is in existence or not
27	35 36	15	The Committee would like to know the details o the Panchayats/Panchayat Samitis to whom the interest free loan was given under this scheme
			The Committee further desires to know the details of the amount spent during the year 2006 07 til the finalization of this Report
			The Committee desires that the purpose alongwith the name of the Panchayat/Samiti for which the assistance has been given be supplied to the Committee
			The Committee further desired that the criteria of giving assistance to the Panchayats/Samitis be intimated to the Committee
			The Committee further desired that the progres made in the development works undertaken b the department during the last three years under

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			Revenue Earning Scheme be intimated to the Committee
28	44	16	The department informed the Committee that during the year 2003 04 an amount of Rs 1170 16 lacs 2250 00 lacs were released for the year 2004 05 and an amount of Rs 11580 00 lacs were released for the year 2005 06
			The Committee desires to know the details of the Projects/institutions of Panchayati Raj benefited by distributing the funds by the department for the year 2003 04 2004 05 and 2005 06
			The Committee be intimated as to whether the department has obtained the utilized certificate from the Panchayati Raj Institution in respect of the funds distributed for the development of rural areas If the said certificates are not obtained then the reasons of not obtaining the utilization certificate be intimated
29	44	17	The department informed the Committee that an amount of Rs 5000 00 lacs was sanctioned for the maintenance of PRI Buildings and Development works in rural areas in the year 2005 06
			The Committee desires to know the details of Development works carried out by the Department districtwise as also the details of the PRI Buildings where the amount was given for maintenance
30	45	18	The department in its written reply informed the Committee that as per the report regarding the name and addresses of persons/parties who have encroached upon property/land of the Department alongwith the action taken by this department to get the encroachment vacated during the last years. This record is available with Deputy Commissioner. For this a letter has been issued on dated 31.7 2006 to all Deputy Commissioners As soon as the requisite report will receive the consolidated report would be available to the Committee

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			The Committee desired to know the latest position in this regard
31	45	19	The Committee desired that the department should make serious efforts to decide the cases mentioned in Annexure F completing the enquiry at the earliest under intimation to the Committee
			37th Report (2007 2008)
		RURAL	DEVELOPMENT DEPARTMENT
32	18	6	After going through the reply and oral examination of the Department the Committee observed that amount was given to some those people who were not eligible for the scheme in district Faridabad Wrong verification was done by some officers intentionally Therefore the Committee is of the view that the responsibility be fixed and action be taken against the erring Officer/officials and the detailed report be submitted to the Committee with in a stipulated period
33	21	8	The Committee after going through the reply and oral examination of the Department is of the view that the details of plantation done on the waste land be supplied to the Committee
			The Committee would like to know the latest position (16 6 2011)
34	24	11	After going through the reply and oral examination of the Department the Committee feels that technical posts be filled up for the smooth functioning of the Department The Committee further observed that the works of the public are being not done in time due to the shortage of staff Therefore the Committee desires that the districtwise details of vacant post be supplied to the Committee and strenuous steps be taken to fill up the said posts The Committee would like to know the latest
			position (16 6 2011)
35	25	12	After going through the reply and oral examination of the Department the Committee is of the view

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			that the stern action be taken against the persons whosoever are responsible in this matter and the recovery be made. The Committee be apprised of the action taken and stage of recovery with in a limited time period.
		:	37th Report (2007 2008)
		INDUSTRI	IES & COMMERCE DEPARTMENT
36	41	15	After going through the reply and the oral examination of the Department the Committee recommended that the vacant post be filled up immediately without further loss of time
			The Committee would like to know the latest position (21 5 2011)
37	54	18	During the oral examination the Department submitted that detail of Sales Tax Exemption and subsidy of Rural Industrialization given to tiny units will be supplied to the Committee within a month But the same has not been supplied till the finalization of report (February 2008)
			38th Report (2008 2009)
			E OF SCHEDULED CASTES AND VARD CLASSES DEPARTMENT
38	13	4	After going through the reply and oral examination of the representatives of the Department. The Committee recommends that the vacant posts be filled up without further loss of time so that the work of the Department may not suffer
			The Committee would like to know the lates position (19 12 2012)
39	20	9	During the course of oral examination of the representatives of the department the Committee observed that department is not sure about the reservation policy for admission in the private colleges Therefore, the Committee recommends that the reservation policy fo admission in the said colleges be also implemented The Committee furthe recommends that the full details of the letters

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			D O letters written to the various departments for implementing the reservation policy be intimated to the Committee Full details of the latest position of backlog and the latest position of reservation in Board/Corporations and Universities be supplied to the Committee
			The Committee would like to know the latest position (19 12 2012)
40	25	10	After going through the written replies and oral examination of the representatives of the department The Committee recommends that the latest position of recovery from the delinquent officers/officials be supplied to the Committee
			The Committee would like to know the latest position (19 12 2012)
41	26	12	After examining the material supplied by the department and oral examination of the representatives of the department the Committee observed that budget provision under the said scheme is insufficient. Therefore, the Committee recommends that a provision of 30 crore rupees be made for this scheme and the amount of 10 thousand for repair of house be increased to rupees 20 thousands
			The Committee wants to know about the provision of financial assistance given for the repair of house The Committee also want to know whether the department has taken any steps for increasing the financial assistance for the repair of house from 10000 to 20000 (19 12 2012)
42	26	13	During the oral examination of the representative of the department the Committee observed that the amount under the Indira Gandhi Priyadarshini Viwah Shagun Yojana is not provided to the applicants in time There is a great backlog in the disbursement of said amount Therefore the Committee recommends that the amount of Indira Gandhi Priyadarshini Viwah Shagun Yojana be provided to the applicants in time in future and backlog be fulfilled at the earliest

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			The Committee desired that the latest position regarding the Indira Gandhi Priyadarshini Viwah Shagun Yojna be supplied to the Committee (19 12 2012)
43	26	15	By examining the material supplied by the department and oral examination of the representatives of the department. The Committee observed that the number of beneficiaries under the said scheme is decreasing whereas the same must be increased as the number of S C students is increasing day by day. Therefore, the Committee recommends that the reasons for decreasing the numbers of beneficiaries be investigated and the results thereof be supplied to the Committee.
			The Committee would like to know the latest position (19 12 2012)
			38th Report (2008 2009)
		г	OURISM DEPARTMENT
44	36	19	After going through the written reply supplied by the department and oral examination of the representatives of the department the Committee recommends that all the vacant posts be filled up as early as possible to avoid any adverse effect on the business of the department and after restructuring the Committee be informed about it
45	39	20	During the oral examination the representatives of the department informed the Committee that the Badkhal Lake and Surajkund lake have been dried up The Committee recommends that the solution of the said problem be carried out with the coordination of two three departments The representatives of the department further informed the Committee that there are 832 rooms and 1831 beds in the complexes of the Department/Corporation Out of which 334 rooms will be renovated from 2008 to

2009 178 rooms have been renovated during the last two years The Committee recommends that the furniture of good quality be provided in

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			the complexes to attract the more and more tourists and to increase the occupancy and profit of the tourist complexes
46	40	21	After going through the details supplied by the Department and oral examination of the representatives of the Department the Committee recommends that sincere steps be taken to promote tourisms in the State
47	44	22	The Committee observed that the Private Petrol Pumps have been renovated and beautified properly Therefore the Committee recommends that the Department should give more attention to renovate and beautify its petrol pumps to attract the consumers
48	45	24	During the course of oral examination the representatives of the department informed the Committee that total 118 cases are pending with the Department Therefore, the Committee recommends that the latest position of the recovery in the said cases be supplied to the Committee and the Court cases if any, be pursued vigorously
			38th Report (2008 2009)
		IR	RIGATION DEPARTMENT
49	2	8	As already recommended by the Committee on Estimates in its 38th Report for the year 2008 2009 regarding non supply of the Material on the Budget Estimates for the year 2008 2009 by the Irrigation Department The Committee took its serious view on the matter and again recommends that appropriate action be taken against the concerned officers of the Irrigation Department who are responsible for it
			39th Report (2010 2011)
50	14 [⊷]	EXCISI 3	E & TAXATION DEPARTMENT After going through the written reply and oral examination of the representatives of the Department the Committee recommends that all the vacant posts of all Categories be filled up without any fruther loss of time to avoid

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51	15	4	After going through the written reply and oral examination of the representatives of the department the Committee recommends that as and when a decision of the Hon'ble Court on the entry tax is pronounced the same be brought to the notice of the Committee
52	17	5	As the Departmental representative stated that the Excise policy/allotment policy of vends will be prepared up to October November 2010 and Committee will be informed accordingly However till now i e till the finalization of this report no information in this regard has been received Therefore, the Committee recommends that it be prepared by the Deptartment at the earliest and Committee may be apprised accordingly
53	19	6	After going through the written reply and oral examination of the representatives of the department the Committee recommends that latest poistion on increasing of tax arrear be brought to the notice of the Committee at the earliest
54	19	7	After going through the written reply and oral examination of the representatives of the department the Committee recommends that latest position on charging of tax with penalty in the State be brought to the notice of the Committee
			40th Report (2011 2012)
		PUBLIC HE	ALTH ENGINEERING DEPARTMENT
55	10	3	After going through the written reply and oral examination of the representatives of the Department the Committee desired to know the justification of the demand of new posts which the department has sent to the Government The Committee would like to know the latest
56	12	4	potition as on 27 01 2015 After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the vacant posts must be filled up without further loss of time so that the work of the

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-				Department may not suffer The Committee may be informed about it
				The Committee would like to know the latest position as on 27 1 2015
57	13	5		During the course of oral examination it came into the notice of the Committee that there are such Dhanies where water facility has not been provided Therefore, the Committee desired to know full details of the number of such Dhanies which have requested for providing the drinking water along with the numbers of such Dhanies to which the drinking water has not been made available even after their request
				The Committee would like to know the latest potition as on 27 01 2015
58	16	6	(a)	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the complete details about the action taken in the matter of complaints received and enquiry conducted regarding the irregular ities/ embezzlement /misappropriation of funds against the officers /officials of the department during the last three year may be provided to the Committee The Committee also want to know about the number of such cases which has been disposed off at department level
			(b)	The Committee recommends that the latest position of the Courts Cases along with its details may also be provided
				The Committee would like to know the latest position as on 27 1 2015
59	20	8		After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the information regarding progress of increasing the numbers of Rigs may be intimated to the Committee The Committee would like to know the latest potition as on 27 01 2015

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9	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Committee may be informed about the latest position about the audit paras/objection raised by the audit parties and also provide the detailed information about it
	The Committee would like to know the latest potition as on 27 01 2015
10	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the amount of loss occurred and the amount of recovery made so far may be intimated to the Committee along with the full details about the number of persons who have been punished so far
	The Committee would like to know the latest potition as on 27 01 2015
11	While discussion in the oral examination it came into the notice of the Committee that the Taps fitted on the water supply generally are removed by the mischievous persons so the Committee recommends that the technical wing of the department should develop such type of taps which can not be removed easily
12	While discussion in the oral examination it came into the notice of the Committee that there is no provision of drinking water in the unauthorized Colonies Drinking water is a basic human need Therefore, the Committee recommends tha a proposal regarding the setting up of Stand Posts in these Colonies may be sent to the Hon'ble Chief Minister
	The Committee would like to know the lates potition as on 27 01 2015

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			41st Report (2012 2013) IRRIGATION DEPARTMENT
64	21	7	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department take prompt action to fill up the vacant posts and also recommends that the department may sent reminders to the recruiting agency for filling up these posts so as to avoid any adverse effect on the working of department The Committee may also be informed accordingly
65	22	8	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that a detailed list of the districts where there is a shortage of surface water may be supplied to the Committee
66	30	9	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the list of projects pending for providing water to the Public Health Engineering Department for supplying drinking water to the villages/ towns and cities till 1 7 2012 may be supplied to the Committee
67	30	10	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the list of industries where the water is being provided by the department and also list of industries whose demand for water is pending may be supplied to the Committee Thereafter the Committee will conduct on spot study/visit
68	30	11	But during the oral examination a point regarding Sultanpur Lake came to the notice of the Committee on Estimates Therefore, the Committee desired to know whether water is being provided to the Sultan pur Lake if so, by which canal the water is being provided to this Lake

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39	35	12	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of studs installed in the Indri, Karnal and Gharounda area on Yamuna river The Committee further wants to know the reasons of not desilting the drain across the villages Juan, Chitwana, Khulheri and Badwasni since 1998 and also recommends to desilt this drain
70	35	13	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the latest position in regard to maintenance of Canals may be provided to the Committee
71	39	14	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of projects which has been completed The committee will visit these projects to examine the work
72	40	15	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may raise objection with the H P govt on the issue of polluting water bodies and the Committee may be informed accordingly about the development in this case
73	41	16	After going through the written reply and ora examination of the representatives of the Department the Committee recommends that the department may provide the details of pending complaints which has not been decided till now
74	53	17	After going through the written reply and ora examination of the representatives of the Department the Committee wants to know whether the department has taken any disciplinary action against the officers officials who were found responsible for th Audit Paras

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75	56	18	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the information on the following points
			1 Total Machinery with the department
			2 Machinery in working condition, and
			3 Machinery lying unused
76	60	19	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the latest position on the issue of loss/shortage may be provided to the Committee
77	60	20	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Annual Administrative Report may be supplied to the Committee at the earliest
			41st Report (2012 2013)
			HEALTH DEPARTMENT
78	2	8	As already recommended by the Committee on Estimates in its 40th Report for the year 2011-12 that appropriate action be taken against the concerned Officers of the Health Department who are responsible for not supplying the material on the budget estimates for the year 2011 12 The committee has again selected the Health Department with a view to scrutinize their Budget Estimates for the year 2012 2013 but the department has again failed to supply the material on the budget estimates for the year 2012 2013 The committee therefore took a serious view on the matter and again recommends that appropriate action be taken against the concerned Officers of the Department who are responsible for not supplying the material as recommended by the Committee

42nd Report (2013 14) ENVIRONMENT DEPARTMENT

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79	15	4	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the vacant posts be filed up without further loss of time so that the work of the Department may not suffer
80	15	5	After going through the written reply and oral examination of the representatives of the Department the Committee desires to know that how much hazardous waste has been lifted from the factories alongwith the quantum therof
			(II) The Committee further desires that the copy of guidelines given by the Hon ble Supreme Court be provided to the Committee in respect of hazardous waste
81	16	6	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the details of the studies got conducted by the various agencies be provided to the Committee alongwith the preventive measure adopted by the department to clean the environment
82	16	7	After going through the written reply and oral examination of the representatives of the Department the Committee desires that the department should supply the details of pending cases alongwith month vise details of the cases settled during the period from January 2013 to date i e up to July 2013
83	16	8	During oral examination the department representatives stated that the regular checking of Common Effluent Treatment Plants(CETP) is being conducted by the department and wherever there is any problem the notices are issued for its improvements After going through the reply and oral examination of the Department the

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			Committee desires that the details of the checking conducted by the department during the last two years be provided to the Committee
84	17	9	After going through the reply and oral examination of the Department the Committee desires that copy of notification regarding brick kiln units, be provided to the Committee
85	17	10	After going through the written reply and oral examination of the representatives of the Department the Committee desires that the department should intimate the names of the places where the STPs have been set up and cases in which action has been taken up
86	17	11	During the oral examination a point came to the notice of the Committee that Yamunanagar Thurmal Plant discharges ash and is polluting the environment on this issue Department said that they would take up this issue with the Power Department After this the Committee recommends that after taking up this matter with Power Department, the progress report be provided to the Committee
87	18	12	After going through the written reply and oral examination of the representatives of the Department the Committee desires to know that the number of persons who have applied for seting up of industries during the years 2009, 2010 and 2011 togetherwith the number of persons to whom N O C were issued alongwith the number of those out of the said persons who have again applied for N O C
88	18	13	After going through the written reply and oral examination of the Department the Committee recommends that the Annual Administrative Report may be supplied to the Committee at the earliest

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